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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN : Now Papers to be laid on the Table. Shrimati Krishna Tirath.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2009-2010.
 - (iii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the National Commission for Women, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5059/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

- (1) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2011 together with Auditor's Report thereon:-
- (i) Arunachal Pradesh Rural Bank, Papum-Pare.
(Placed in Library, See No. LT 5060/15/11)
 - (ii) Pallavan Grama Bank, Salem.
(Placed in Library, See No. LT 5061/15/11)
 - (iii) Bangiya Gramin Vikash Bank, Murshidabad.
(Placed in Library, See No. LT 5062/15/11)
 - (iv) Karnataka Vikas Grameena Bank, Dharwad
(Placed in Library, See No. LT 5063/15/11)
 - (v) Dena Gujarat Gramin Bank, Gandhinagar
(Placed in Library, See No. LT 5064/15/11)
 - (vi) Chikmagalur Kodagu Grameena Bank, Chikmagalur
(Placed in Library, See No. LT 5065/15/11)
 - (vii) Baitarani Gramya Bank, Mayurbhanj
(Placed in Library, See No. LT 5066/15/11)

- (viii) Punjab Gramin Bank, Kapurthala
(Placed in Library, See No. LT 5067/15/11)
- (ix) Pandyan Grama Bank, Virudhunagar
(Placed in Library, See No. LT 5068/15/11)
- (x) Assam Gramin Vikash Bank, Guwahati
(Placed in Library, See No. LT 5069/15/11)
- (xi) North Malabar Gramin Bank, Kannur
(Placed in Library, See No. LT 5070/15/11)
- (xii) Samastipur Kshetriya Gramin Bank, Samastipur
(Placed in Library, See No. LT 5071/15/11)
- (xiii) Rushikulya Gramya Bank, Berhampur
(Placed in Library, See No. LT 5072/15/11)
- (xiv) Jaipur Thar Gramin Bank, Jaipur
(Placed in Library, See No. LT 5073/15/11)
- (xv) Purvanchal Gramin Bank, Gorakhpur
(Placed in Library, See No. LT 5074/15/11)
- (xvi) Bihar Kshetriya Gramin Bank, Munger.
(Placed in Library, See No. LT 5075/15/11)
- (xvii) Pudukai Bharathiar Grama Bank, Puducherry
(Placed in Library, See No. LT 5076/15/11)
- (xviii) Chaitanya Godavari Grameena Bank, Guntur
(Placed in Library, See No. LT 5077/15/11)
- (xix) Vidharbha Kshetriya Gramin Bank, Akola
(Placed in Library, See No. LT 5078/15/11)
- (xx) Kalinga Gramya Bank, Cuttack
(Placed in Library, See No. LT 5079/15/11)
- (xxi) Rewa Sidhi Gramin Bank, Rewa
(Placed in Library, See No. LT 5080/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agricultural and Rural Development, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Bank for Agricultural and Rural Development, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5081/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) issued under Section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Remittance of Assets) (Amendment) Regulations, 2011 published in Notification No. G.S.R. 199(E) in Gazette of India dated the 9th March, 2011.
- (ii) The Foreign Exchange Management (Establishment in India of Branch or Office or other place of Business) (Amendment) Regulations, 2011 published in Notification No. G.S.R. 200(E) in Gazette of India dated the 9th March, 2011.
- (iii) The Foreign Exchange Management (Foreign Currency Accounts by a Person Resident in India) (Amendment) Regulations, 2011 published in Notification No. G.S.R. 491(E) in Gazette of India dated the 28th June, 2011.

(Placed in Library, See No. LT 5082/15/11)

(4) A copy of the Securities and Exchange Board of India (Depositories and Participants) (Amendment) Regulations, 2011 (Hindi and English versions) published in the Notification No. F. No. LAD-NRO/GN/2011-12/14/21219 in Gazette of India dated the 5th July, 2011 under Section 30 of the Securities and Exchange Board of India Act, 1992.

(Placed in Library, See No. LT 5083/15/11)

(5) A copy each of the Annual Reports (Hindi and English versions) of the, State Bank of Patiala, State Bank of Mysore, State Bank of Bikaner and Jaipur and State Bank of Travancore, for the year 2010-2011 alongwith Audited Accounts and Auditors Report thereon under sub-section(4) of Section 43 of the State Bank of India (subsidiary Banks) Act, 1959.

(Placed in Library, See No. LT 5084/15/11)

(6) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of Section 12 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:-

- (i) The Union Bank of India (Employees') Pension (Amendment) Regulations, 2010 published in the Notification No. 27 in weekly Gazette of India dated the 8th July, 2011.

(Placed in Library, See No. LT 5085/15/11)

(ii) The Bank of Baroda (Officers') Service (Amendment) Regulations, 2010 published in the Notification No. 4 in weekly Gazette of India dated the 28th January, 2011.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (6) above.

(Placed in Library, See No. LT 5086/15/11)

(8) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts 1970 and 1980:-

- (i) Report on the working and activities of the Punjab and Sindh Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5087/15/11)

- (ii) Report on the working and activities of the Union Bank of India for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5088/15/11)

- (iii) Report on the working and activities of the Punjab National Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5089/15/11)

- (iv) Report on the working and activities of the Dena Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5090/15/11)

- (v) Report on the working and activities of the Corporation Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5091/15/11)

- (vi) Report on the working and activities of the Syndicate Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5092/15/11)

- (vii) Report on the working and activities of the Central Bank of India for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5093/15/11)

- (viii) Report on the working and activities of the Vijaya Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5094/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Financial Management, Faridabad, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Financial Management, Faridabad, for the year 2010-2011.

(Placed in Library, See No. LT 5095/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): On behalf of Shri S. Gandhiselvan, I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Medicines Pharmaceutical Corporation Limited and the Department of AYUSH, Ministry of Health and Family Welfare for the year 2011-2012.

(Placed in Library, See No. LT 5096/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003:-

- (i) The Cigarettes and other Tobacco Products (Packaging and Labelling) Amendment Rules, 2011 published in Notification No. G.S.R. 417(E) in Gazette of India dated the 27th May, 2011.
- (ii) The Cigarettes and other Tobacco Products (Packaging and Labelling) Amendment Rules, 2011 published in Notification No. G.S.R. 570(E) in Gazette of India dated the 26th July, 2011.
- (iii) The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Rules, 2011 published in Notification No. G.S.R. 619(E) in Gazette of India dated the 11th August, 2011.

(Placed in Library, See No. LT 5097/15/11)

(3) A copy of the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) (Amendment) and Indian Medicine Central Council (Post Graduate Unani Education) Amendment Regulations, 2011 (Hindi and English versions) published in the Notification No. U-1/6-5/2011 in weekly Gazette of India dated the 3rd June, 2011 under sub-section (3) Section 36 of the Indian Medicine Central Council Act, 1970.

...(Interruptions)

(Placed in Library, See No. LT 5098/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Thiruvananthapuram, for the years 2007-2008 to 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre, Thiruvananthapuram, for the years 2007-2008 to 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5099/15/11)
